

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1925/2024 BLAPL/1308/2024	KANHEI @ KANAI YADAV VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	KANIHA /44 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000025/2023
2	D-BLAPL/4058/2024 BLAPL/1309/2024	SUDAM SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	BALIKUDA /135 /2021 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CT/0000190/2021
3	D-BLAPL/2663/2024 BLAPL/1310/2024	BAPI NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /433 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000803/2023
4	D-BLAPL/4209/2024 BLAPL/1311/2024	PRATAP BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	NCB BHUBANESWAR /1 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000015/2024
5	D-BLAPL/3728/2024 BLAPL/1312/2024	AKHAYA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000002/2024
6	D-BLAPL/4650/2024 BLAPL/1313/2024	SONU KHORA @ SONU VS STATE OF ODISHA	AMARENDRA SAHOO VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2023
7	D-BLAPL/4753/2024 BLAPL/1314/2024	RAJAT RANJAN PRADHAN VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	KHAJURIPADA /5 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000026/2024
8	D-BLAPL/4002/2024 BLAPL/1315/2024	PRABHAKAR DAS VS STATE OF ODISHA	JASHOBANTA DASH VS	NIMAPADA /28 /2023 SPECIAL JUDGE, PURI(Puri) Spl/0000079/2023
9	D-BLAPL/4617/2024 BLAPL/1316/2024	TUSHNEEK @ RANJEET KUMAR @ RANJEET KUMAR MISHRA VS STATE OF ODISHA	ANUPAM RATH VS	POTTANGI /83 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000077/2023
10	D-BLAPL/4886/2024 BLAPL/1317/2024	TULARAM BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	KALAMPUR /111 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000094/2023
11	D-BLAPL/4901/2024 BLAPL/1318/2024	JUJHAR MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /52 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000069/2021

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12	D-BLAPL/4249/2024 BLAPL/1319/2024	KUNA @ RAGHUNATH MOHANTY VS STATE OF ODISHA	MANAS RANJAN PANDA VS	KUMBHARAPARA /171 /2023 S.D.J.M.,PURI(Puri) GR/0000619/2023
13	D-BLAPL/4906/2024 BLAPL/1320/2024	BISHNU PRASAD SWAIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BEGUNIA P.S. /440 /2023 J.M.F.C.,BEGUNIA(Khordha ) GR/0001279/2023
14	D-BLAPL/4908/2024 BLAPL/1321/2024	MONU MISHRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JHARSUGUDA GRPS /128 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002215/2023
15	D-BLAPL/4889/2024 BLAPL/1322/2024	BAIRI REDDY VS STATE OF ODISHA	ASHOK DAS VS	SONEPUR /309 /2023 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000293/2023
16	D-BLAPL/4914/2024 BLAPL/1323/2024	BAIDYANARAYAN PANDA @ BAPUN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /315 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000291/2023
17	D-BLAPL/4911/2024 BLAPL/1324/2024	MANAS BESAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BINIKA /259 /2023 JMFC, BINIKA(Sonepur ) GR/0000247/2023
18	D-BLAPL/4919/2024 BLAPL/1325/2024	SANU @ DEBI PRASAD ROUL VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /206 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000681/2023
19	D-BLAPL/4928/2024 BLAPL/1326/2024	PURNA CHANDRA MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000004/2024
20	D-BLAPL/4912/2024 BLAPL/1327/2024	HEMANTA SUNA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BINIKA /259 /2023 JMFC, BINIKA(Sonepur ) GR/0000247/2023
21	D-BLAPL/4935/2024 BLAPL/1328/2024	BHARAT PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /295 /2023 NYAYADHIKARI,PURI(Puri) GR/0000599/2023
22	D-BLAPL/4726/2024 BLAPL/1329/2024	JITU @ JITENDRA SWAIN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	ASKA /167 /2015 A.D.J.,ASKA(Ganjam) ST/0000021/2016
23	D-BLAPL/4589/2024	SUDARSHAN BEHERA	AMIT KUMAR NATH	CHHENDIPADA /524 /2023

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	BLAPL/1330/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,ANGUL(Anugul ) Spl/0000022/2023
24	D-BLAPL/4729/2024 BLAPL/1331/2024	ANJAN KUMAR SATHPATHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	NABARANGAPUR TOWN /523 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001655/2023
25	D-BLAPL/4659/2024 BLAPL/1332/2024	DILLIP BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /33 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000009/2024
26	D-BLAPL/4677/2024 BLAPL/1333/2024	RAJIBA NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /78 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000294/2022
27	D-BLAPL/4879/2024 BLAPL/1334/2024	SITARAM SADANGI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	MANAMUNDA /4 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000020/2023
28	D-BLAPL/4723/2024 BLAPL/1335/2024	SUKADEV @ PINKU KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /16 /2022 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000009/2022
29	D-BLAPL/4882/2024 BLAPL/1336/2024	BABUL LUHA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHULBANI SADAR /10 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000020/2024
30	D-BLAPL/4951/2024 BLAPL/1337/2024	ANANDA DANDIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MUNIGUDA /164 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000080/2023
31	D-BLAPL/4188/2024 BLAPL/1338/2024	INDU TIWARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000069/2023
32	D-BLAPL/4380/2024 BLAPL/1339/2024	RANAJIT HALDER VS NCB, BBSR	BIBHUTI RANJAN MOHANTY VS	NCB BHUBANESWAR /2 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000007/2024
33	D-BLAPL/4842/2024 BLAPL/1340/2024	SIMANCHAL GOUDA @ SIMA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BADAGODA P.S. /686 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000637/2024
34	D-BLAPL/4826/2024 BLAPL/1341/2024	SUBHAM KUMAR PRADHAN VS	LAMBODOR ACHARI VS	BHANJANAGAR /626 /2023 J.M.F.C.,BHANJANAGAR(Ganjam)

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35	D-BLAPL/4845/2024 BLAPL/1342/2024	STATE OF ODISHA SURYAKANTA DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	GR/0001082/2023 KUAKHIA /76 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0000472/2023
36	D-CMAPL/3963/2024 CMAPL/30/2024	PURNA CHANDRA MOHAPATRA VS GOURI SANKAR MOHAPATRA	ADV. VS	// () //
37	D-CMAPL/2986/2024 CMAPL/31/2024	KALU CHARAN ROUT VS THE REGISTRAR CO OPERATIVE SOCIETIES, BBSR	adv. VS	// () //
38	D-CMAPL/2900/2024 CMAPL/32/2024	DHANESWAR ROUT VS STATE OF ODISHA	A. ROUSTRAY VS	// () //
39	D-CMP/6446/2024 CMP/127/2024	BIJAN KUMAR PANDA VS SANTILATA PANDA	AMIT PRASAD BOSE VS	// () //
40	D-CMP/6622/2024 CMP/128/2024	BIJAYA KUMAR SAMAL VS RAGHUNATH DHAL	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur ) CMA/0000030/2021
41	D-CMP/7485/2024 CMP/129/2024	BRAJA KISHOR RATH VS PRASANNA KUMAR RATH	SWARUP KUMAR PATTNAIK VS	// CIVIL JUDGE (SD),BHANJANAGAR(Gan EP/0000010/2009
42	D-CONTC/4592/2024 CONTC/1048/2024	RAMA CHANDRA BEHERA VS AMITA PATTNAIK,OES I,DISTRICT EDUCATION OFFICER,GANJAM	ADV VS	// () //
43	D-CONTC/2383/2024 CONTC/1049/2024	TANKADHAR BARIK VS GOURIRANI NAIK, O.E.S.,DEO,KEONJHAR	AMITAV TRIPATHY VS	// () //
44	D-CONTC/4828/2024 CONTC/1050/2024	KALINGO JAGADISH NAYAK VS PRADOSH KUMAR NAIK, D.E.O., GAJAPATI	ADV. VS	// () //
45	D-CONTC/5502/2024 CONTC/1051/2024	BHASKAR KUMAR BHOL VS VISHAL KUMAR DEV, IAS	ADV. VS	// () //

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46	D-CONTC/5511/2024 CONTC/1052/2024	CHANDAN MALLICK VS PINAK MISHRA, I.P.S.	ADV. VS	// 0 //
47	D-CONTC/1085/2024 CONTC/1053/2024	DR. SRUTIRUPA PANDA VS ASWATHY S., I.A.S.	SRIDHAR RATH VS	// 0 //
48	D-CONTC/6155/2024 CONTC/1054/2024	BALARAM ROUT VS ASWATHY S., SECY. S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
49	D-CONTC/6809/2024 CONTC/1055/2024	VENKETA RAO NAIDU VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
50	D-CONTC/6903/2024 CONTC/1056/2024	SOMANATH ROUT VS SUJATA R.KARTHIKEYAN, I.A.S.	GYANA RANJAN SETHI VS	// 0 //
51	D-CONTC/6395/2024 CONTC/1057/2024	PRADIPTA KUMAR DAS VS PRADEEP DANG, REGISTRAR, VSSUT, BURLA, SAMBALPUR	SUSANTA KUMAR DASH VS	// 0 //
52	D-CONTC/2318/2024 CONTC/1058/2024	LABANYA NAIK VS MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH	ADV. VS	// 0 //
53	D-CONTC/2321/2024 CONTC/1059/2024	SUNIL KUMAR GURU VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/227/2024 CONTC/1060/2024	PRASANA BEHERA VS SACHIDANANDA NAIK, O.A.S.	ADV. VS	// 0 //
55	D-CONTC/3957/2024 CONTC/1061/2024	RATNAKAR PARIDA VS DEBASIS MOHANTY, CHAIRMAN, ORISSA AGRO INDUSTRIES CORP. LTD.	ADV. VS	// 0 //
56	D-CONTC/3816/2024 CONTC/1062/2024	ANUSAYA DAS VS ISHITA ROY, I.A.S.	ADV. VS	// 0 //
57	D-CONTC/3822/2024	ANNAPURNA SAHOO	ADV.	//

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	CONTC/1063/2024	VS	VS	0
		ISHITA ROY, I.A.S.		//
58	D-CONTC/4256/2024	MIR SHAHNAWAZ	TRILOCHAN BARIK	//
	CONTC/1064/2024	VS	VS	0
		ASWATHY S.,SECY., S. AND M.E. DEPTT.		//
59	D-CONTC/5975/2024	NATABARA BEHERA	ADV.	//
	CONTC/1065/2024	VS	VS	0
		USHA PADHI, IAS		//
60	D-CONTC/5102/2024	PRABHAT RANJAN BEHERA	ADV.	//
	CONTC/1066/2024	VS	VS	0
		SHUBHA SARMA, I.A.S.		//
61	D-CONTC/5025/2024	NARAYAN PATRA	ADV.	//
	CONTC/1067/2024	VS	VS	0
		BINITA SENAPATI, O.E.S.		//
62	D-CONTC/5098/2024	BISWARANJAN ACHARYA	RANJIT MOHANTY	//
	CONTC/1068/2024	VS	VS	0
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BOLANGIR		//
63	D-CONTC/3796/2024	LABANYA PRADHAN	GOPAL KRUSHNA NANDA	//
	CONTC/1069/2024	VS	VS	0
		ANU GARG, I.A.S.		//
64	D-CONTC/941/2024	DAMAYANTI NAYAK	AMITAV TRIPATHY	//
	CONTC/1070/2024	VS	VS	0
		RABINDRA NATH SAHU, COLLECTOR, NAYAGARH		//
65	D-CONTC/6908/2024	CHANCHAN BEHERA	ADV.	//
	CONTC/1071/2024	VS	VS	0
		ANU GARG, I.A.S.		//
66	D-CONTC/6907/2024	PARSURAM NAHAK	ADV.	//
	CONTC/1072/2024	VS	VS	0
		ANU GARG, IAS		//
67	D-CONTC/7408/2024	PURNA CHANDRA KALO	PRADEEP KUMAR MAHAPATRA	//
	CONTC/1073/2024	VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT.		//
68	D-CONTC/7406/2024	BHOLANATH BEHERA	PRADEEP KUMAR MAHAPATRA	//
	CONTC/1074/2024	VS	VS	0

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69	D-CONTC/1355/2024 CONTC/1075/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT. SURENDRA BEHERA VS SANJAYA KUMAR SINGH, PRINCIPAL SECRETARY TO GOVT., R.D. DEPT.	JYOTSNARANI RATH VS	// // ()
70	D-CONTC/7569/2024 CONTC/1076/2024	SUBHRANSHU SEKHAR PADHI VS SIDDESHWAR BALIRAM BONDAR, I.A.S.	SAIBRATA RATH VS	// // ()
71	D-CONTC/7221/2024 CONTC/1077/2024	PRIYANKA RANI JENA VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()
72	D-CONTC/7379/2024 CONTC/1078/2024	AJIT KUMAR MAHAPATRA VS SUSHIL KUMAR LOHANI, I.A.S.	ASHUTOSH DAS VS	// // ()
73	D-CONTC/7224/2024 CONTC/1079/2024	MADHUSMITA JENA VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()
74	D-CONTC/5344/2024 CONTC/1080/2024	SURENDRANATH PANDA VS ABHISEKHA DASH, TAHASILDAR, PURI	VS	// // ()
75	D-CRLA/4569/2024 CRLA/130/2024	JITU NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	//0 SPECIAL COURT,CUTTACK(Cuttack)
76	D-CRLLP/3806/2024 CRLLP/6/2024	MANJU NAYAK VS STATE OF ODISHA	J.RATH VS	2(A)CC/0000074/2022 PATTAPUR (ASKA) /31 /2013 2ND A.D.J.,BERHAMPUR(Ganjam)
77	D-CRLMC/4053/2024 CRLMC/443/2024	GOPAL KRUSHNA PALO VS STATE OF ODISHA	LAMBODAR ACHARI VS	ST/0000347/2013 BHANJANAGAR /441 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
78	D-CRLMC/3942/2024 CRLMC/444/2024	DAULAT SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GR/0001311/2022 BRAHMANITARANG /127 /2002 J.M.F.C.,(R),ROURKELA(Sundargarh)
79	D-CRLMC/4456/2024 CRLMC/445/2024	PRAMOD KUMAR NAYAK@KOKO VS STATE OF ODISHA	BASUDEV PUJARI VS	GR/0001298/2002 KABISURYANAGAR (KODALA) /67 /2013 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000162/2016

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80	D-CRLMC/3870/2024 CRLMC/446/2024	DILU BHUE@BARGE VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /28 /2013 ASST. SESSIONS JUDGE,SOHELA(Bargarh) CT/0000227/2014
81	D-CRLMC/4855/2024 CRLMC/447/2024	KESAB NAYAK@KESAB KUMAR NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /26 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000112/2016
82	D-CRLMC/4699/2024 CRLMC/448/2024	DEBASIS BEHERA VS NARMADA SAHOO	ASHOK KUMAR SARANGI VS	//0 S.D.J.M.,JAJPUR(Jajapur ) DV/0000083/2023
83	D-CRLMC/4400/2024 CRLMC/449/2024	SANTOSH SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /369 /2021 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000287/2022
84	D-CRLMC/4633/2024 CRLMC/450/2024	M/S.KAI INTERNATIONAL PVT. LTD. VS UNION OF INDIA	TUSHAR KANTI SATAPATHY VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) 2(C)CC/0000010/2023
85	D-CRLMC/4834/2024 CRLMC/451/2024	MITHUN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /139 /2020 ASST.SESSION JUDGE,BOUDH(Baudh ) ST/0000041/2022
86	D-CRLMC/3976/2024 CRLMC/452/2024	MAKAR MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KUJANGA /46 /2016 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000006/2016
87	D-CRLMC/4836/2024 CRLMC/453/2024	BABULA RANA @ SUSANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /267 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000112/2023
88	D-CRLMC/4014/2024 CRLMC/454/2024	BAISNABA MAHAKUR VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	//0 J.M.F.C.,SAINTALA(Balangir) ICC/0000004/2021
89	D-CRLMC/4840/2024 CRLMC/455/2024	DEBASIS DASH @ BABU @ DEBASIS DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /15 /2013 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000021/2013
90	D-CRLMC/4382/2024 CRLMC/456/2024	E.SANKAR RAO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	VIGILANCE PS (BERHAMPUR) /45 /2016 SPL.JUDGE VIGILANCE,BERHAMPUR(Cuttack) GR/0000033/2016
91	D-CRLMP/400/2024	ANAM CHARAN ROUT	AKSHAYA KUMAR SAHOO	//0



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	CRLMP/232/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/4784/2024 CRLMP/233/2024	JAGADISH PRASAD RATH VS STATE OF ODISHA	MANAS RANJAN PANDA VS	/ /0 () //
93	D-CRLMP/1937/2024 CRLMP/234/2024	SOUBHAGYA KESHARI MANGARAJ VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	JODAPADAR /249 /2023 () //
94	D-CRLMP/1893/2024 CRLMP/235/2024	INDIRA DUTT VS STATE OF ODISHA	SANJAY KUMAR PANDA VS	MAHILA P.S.(BBSR) /104 /2023 () //
95	D-CRLMP/4230/2024 CRLMP/236/2024	BULILATA SAHOO VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 () //
96	D-CRLMP/4869/2024 CRLMP/237/2024	RUCHISMITA SETHI VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 () //
97	D-CRLMP/4859/2024 CRLMP/238/2024	BHAGIRATHI SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
98	D-CRLMP/4810/2024 CRLMP/239/2024	SHARAT KUMAR DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
99	D-CRLMP/4732/2024 CRLMP/240/2024	HEMANTA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
100	D-CRLMP/4564/2024 CRLMP/241/2024	RASHMITA BALIYARSINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
101	D-CRLMP/4743/2024 CRLMP/242/2024	MADAN MOHAN PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIRPORT /278 /2023 () //
102	D-CRLMP/4679/2024 CRLMP/243/2024	GOLEKH BIHARI PATRA VS	RAMESH CHANDRA ROUT VS	RAJNAGAR /47 /2024 ()

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103	D-CRLMP/3899/2024 CRLMP/244/2024	STATE OF ODISHA MD.ANWAR VS IIC PLANTSITE POLICE STATION, SUNDARGARH	PRASANTA KUMAR JENA VS	// / /0 ( ) //
104	D-CRLREV/2637/2024 CRLREV/66/2024	BISWAJIT SAMAL@PINTU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BALIMI /45 /2019 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000048/2019
105	D-CRLREV/4994/2024 CRLREV/67/2024	PABITRA MALLIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /117 /2009 ADDL. DIST. AND SESSION JUDGE, ODISHA CRA/0000064/2014
106	D-CRLREV/5363/2024 CRLREV/68/2024	DR.ANIL KUMAR PRADHAN VS BIJAY PRASAD GUPTA	RAJIV KUMAR MAHANTA VS	/ /0 A.D.J.,CHAMPUA(Kendujhar) CRA/0000007/2022
107	D-FAO/6753/2024 FAO/43/2024	BHABAGRAHI NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000037/2020
108	D-FAO/6247/2024 FAO/44/2024	BARSHA DAS VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000105/2019
109	D-FAO/2972/2024 FAO/45/2024	CHAMPABATI MALLIK VS STATE OF ODISHA	J.K.MISHRA (2) VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000394/2015
110	D-MACA/4017/2024 MACA/78/2024	B.M., M/S. ORIENTAL INSURANCE CO. LTD. VS KORETUN BIBI	PRASANTA KUMAR MAHALI VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000105/2022
111	D-MACA/4162/2024 MACA/79/2024	ORIENTAL INSURANCE CO. LTD.,BBSR VS SANJUKTA ROUT	ADAM ALI KHAN VS	// 4TH M.A.C.T.,BHUBANESHWAR(Khordha) Mac/0000261/2018
112	D-MACA/4480/2024 MACA/80/2024	KUMARI KHYANAPRAVA @ MUMUNI MISHRA VS GANGADHAR MISHRA	JEEVANJYOTI MOHANTY VS	// III MACT,PURI(Puri) Mac/0000145/1999
113	D-MACA/5767/2024 MACA/81/2024	D.M., NEW INDIA ASSURANCE CO.LTD., JAJPUR VS SWORNALATA MOHANTY	GOPAL CHANDRA SAMANTARAY VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000048/2015

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114	D-MACA/3116/2024 MACA/82/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS SANJUKTA PATTNAIK	PRASANTA KUMAR MAHALI VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000613/2014
115	D-MACA/3108/2024 MACA/83/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS PUSPALATA BISWAL	PRASANTA KUMAR MAHALI VS	// IV M.A.C.T.,CUTTACK(Cuttack) Mac/0000845/2017
116	D-MACA/6284/2024 MACA/84/2024	SHAIK ISLAM VS RADHANATH ROUT	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000327/2015
117	D-MACA/6287/2024 MACA/85/2024	SAGARIKA SINGH VS SK. MUBARAK	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000241/2017
118	D-MATA/6069/2024 MATA/51/2024	HARA KUMAR RATH VS DIPTIMAYEE MISHRA	DEBA KUMAR RATH VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000107/2023
119	D-MATA/6383/2024 MATA/52/2024	SWAPNA ROUTRAY@ SAMANTARAY VS SUSANTA KUMAR SAMANTARAY	SURYAKANTA DASMOHAPATRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000203/2017
120	D-RPFAM/6434/2024 RPFAM/35/2024	SANJAYA KUMAR PALLEI VS JYOSTNARANI PALLEI	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT, KHURDA(Khordha) Ctp/0000123/2021
121	D-STREV/2508/2024 STREV/3/2024	M/S. ANDRITZ HYDRO (P)LTD., BBSR VS STATE OF ODISHA	AJIT KUMAR ROY VS	// () //
122	D-WA/6057/2024 WA/190/2024	MAMATA DEHURIA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// () //
123	D-WA/5971/2024 WA/191/2024	STATE OF ODISHA VS DIBAKAR MAHANTA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// () //
124	D-WA/5973/2024 WA/192/2024	STATE OF ODISHA VS RABINDRANATH SINGH	MANOJ KUMAR KHUNTIA,A.G.A VS	// () //
125	D-WA/5981/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//

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	WA/193/2024	VS	VS	0
		SUMANTA KUMAR NAYAK		//
126	D-WA/6267/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	//
	WA/194/2024	VS	VS	0
		SUBASH CHANDRA BARIK		//
127	D-WA/5968/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
	WA/195/2024	VS	VS	0
		RAGHUNATH SAHU		//
128	D-WA/5964/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
	WA/196/2024	VS	VS	0
		KRUSHNA MOHAN JENA		//
129	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	//
	WA/197/2024	VS	VS	0
		HEMANTA KUMAR CHHOTRAY		//
130	D-WP(C)/6626/2024	SABITA MALLIK	KANANBALA ROY CHOUDHURY	//
	WP(C)/3668/2024	VS	VS	0
		THE COLLECTOR, JAJPUR		//
131	D-WP(C)/6875/2024	MANJULATA SETHI	AMITAV TRIPATHY	//
	WP(C)/3669/2024	VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/6873/2024	BRAJA KISHORE ALUK	AMITAV TRIPATHY	//
	WP(C)/3670/2024	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/6877/2024	SANTOSH KUMAR PANDA	AMITAV TRIPATHY	//
	WP(C)/3671/2024	VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/6870/2024	SUREKHA SAHOO	AMITAV TRIPATHY	//
	WP(C)/3672/2024	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/6620/2024	HEMANTA KUMAR DAS	KANANBALA ROY CHOUDHURY	//
	WP(C)/3673/2024	VS	VS	0
		THE COLLECTOR, JAJPUR		//
136	D-WP(C)/6868/2024	TARESWAR MAJHI	AMITAV TRIPATHY	//
	WP(C)/3674/2024	VS	VS	0

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137	D-WP(C)/7204/2024 WP(C)/3675/2024	STATE OF ODISHA LAXMI NATH HARIJAN VS	PRAVAT KUMAR NAYAK VS	// // 0
138	D-WP(C)/6864/2024 WP(C)/3676/2024	STATE OF ODISHA NIRUPAMA MAHARANA VS	AMITAV TRIPATHY VS	// // 0
139	D-WP(C)/6839/2024 WP(C)/3677/2024	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	BANABIHARI RAY VS	// // 0
140	D-WP(C)/5425/2024 WP(C)/3678/2024	STATE OF ODISHA KHITISH CHANDRA JENA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
141	D-WP(C)/6860/2024 WP(C)/3679/2024	STATE OF ODISHA UNA KOTESWAR RAO VS	ASHOK DAS VS	// // 0
142	D-WP(C)/6932/2024 WP(C)/3680/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM NARATTAM MUNDA VS	MANORANJAN PADHI VS	// // 0
143	D-WP(C)/6858/2024 WP(C)/3681/2024	STATE OF ODISHA UNA KOTESWAR RAO VS	ASHOK DAS VS	// // 0
144	D-WP(C)/6929/2024 WP(C)/3682/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SEKHAR CHANDRA MUNDA VS	MANORANJAN PADHI VS	// // 0
145	D-WP(C)/6927/2024 WP(C)/3683/2024	STATE OF ODISHA PRIYABRATA MAHAPATRA VS	ARIJEET MISHRA VS	// // 0
146	D-WP(C)/6926/2024 WP(C)/3684/2024	R.T.O., CHANDIKHOLE PRIYBRATA MOHAPATRA VS	ARIJEET MISHRA VS	// // 0
147	D-WP(C)/6484/2024 WP(C)/3685/2024	R.T.O., CHANDIKHOLE SASHIKANTA JENA VS	TUSHAR KANTA NAYAK VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/7448/2024 WP(C)/3686/2024	PRABHAKAR BARIK VS TATA MOTORS FINANCE LTD., BBSR	DEBARAJ MOHANTY VS	// 0 //
149	D-WP(C)/6482/2024 WP(C)/3687/2024	MAA THAKURANI SHG, KEONJHAR VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
150	D-WP(C)/5115/2024 WP(C)/3688/2024	M/S PADMANAV KHUNTIA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL),CUTTACK	KAJAL SAHOO VS	// 0 //
151	D-WP(C)/6213/2024 WP(C)/3689/2024	SHEIREN FIRDOSH VS THE SECY., MINISTRY OF WOMEN AND CHILD DEVELOPMENT DEPT., NEW DELHI	SANGRAM KESHARI SAHOO VS	// 0 //
152	D-WP(C)/5932/2024 WP(C)/3690/2024	RAJENDER SINGH VS STATE OF ODISHA	KAMAL BIHARI PANDA VS	// 0 //
153	D-WP(C)/7085/2024 WP(C)/3691/2024	RAM CHANDRA PADHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
154	D-WP(C)/6376/2024 WP(C)/3692/2024	KAILASH CHANDRA MALIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
155	D-WP(C)/7213/2024 WP(C)/3693/2024	BISWESWARA KARNA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
156	D-WP(C)/3280/2024 WP(C)/3694/2024	MANIKESWARI BISTHAPITA COMMITTEE, SUNDARGARH VS MAHANADI COALFIELDS LTD., SUNDARGARH	SAGARIKA SAHOO VS	// 0 //
157	D-WP(C)/6691/2024 WP(C)/3695/2024	SABITRI DEBI AGRAWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
158	D-WP(C)/6375/2024 WP(C)/3696/2024	BIJAY KUMAR KULHARI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
159	D-WP(C)/6604/2024	SOUMYA RANJAN PRADHAN	AKSHAYA KUMAR SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3697/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/5967/2024 WP(C)/3698/2024	RAGHUNATH JENA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
161	D-WP(C)/7227/2024 WP(C)/3699/2024	ASIT KUMAR PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
162	D-WP(C)/6561/2024 WP(C)/3700/2024	GOVINDA KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
163	D-WP(C)/6419/2024 WP(C)/3701/2024	SMITANJALI BAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
164	D-WP(C)/6370/2024 WP(C)/3702/2024	SANATAN PUSTI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
165	D-WP(C)/5701/2024 WP(C)/3703/2024	M/S ORISSA STEVEDORES LTD. VS DEPUTY COMMISSIONER OF STATE TAX	KAJAL SAHOO VS	// 0 //
166	D-WP(C)/5081/2024 WP(C)/3704/2024	M/S.SHREE BIGHNA NASAN COAL TRANSPORT COMPANY, ANGUL VS COMMISSIONER OF COMMERCIAL TAX AND GST, CUTTACK	KAJAL SAHOO VS	// 0 //
167	D-WP(C)/5540/2024 WP(C)/3705/2024	JAGANNATH BASTIA VS STATE OF ODISHA	VS	0 //
168	D-WP(C)/5414/2024 WP(C)/3706/2024	SABITA MADALA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
169	D-WP(C)/6422/2024 WP(C)/3707/2024	SMITANJALI BAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
170	D-WP(C)/7237/2024 WP(C)/3708/2024	RAGHU NANDA ACHARYA VS	SOUMYA MISHRA VS	// 0

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171	D-WP(C)/7322/2024 WP(C)/3709/2024	STATE OF ODISHA SUGYNANI PANIGRAHI VS	OM PRAKASH SAHU VS	// // 0
172	D-WP(C)/5093/2024 WP(C)/3710/2024	STATE OF ODISHA M/S. PRADEEP KUMAR BEHERA VS	KAJAL SAHOO VS	// // 0
173	D-WP(C)/7480/2024 WP(C)/3711/2024	JOINT COMMISSIONER OF STATE TAX(APPEAL),CUTTACK SADHU SINGH VS	SOUMYA MISHRA VS	// // 0
174	D-WP(C)/7267/2024 WP(C)/3712/2024	STATE OF ODISHA SONALI PANDA VS	ARUPANANDA GOSWAMY VS	// // 0
175	D-WP(C)/7513/2024 WP(C)/3713/2024	THE PRINCIPAL SECY. TO GOVT., REVENUE AND D.M. DEPT., BBSR SUBHASHMITA NATH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
176	D-WP(C)/7094/2024 WP(C)/3714/2024	STATE OF ORISSA GITANJALI BEHERA VS	BRAJA MOHAN SARANGI VS	// // 0
177	D-WP(C)/7502/2024 WP(C)/3715/2024	STATE OF ODISHA SUNIL KUMAR PADHI VS	MANAS PATI VS	// // 0
178	D-WP(C)/7256/2024 WP(C)/3716/2024	STATE OF ODISHA NIBEDITA NAYAK VS	SAMEER KUMAR DAS VS	// // 0
179	D-WP(C)/7106/2024 WP(C)/3717/2024	STATE OF ODISHA GIRIJA SANKAR ADHIKARI VS	BRAJA MOHAN SARANGI VS	// // 0
180	D-WP(C)/7092/2024 WP(C)/3718/2024	R.T.O., BALASORE JITENDRA NATH DAS VS	BRAJA MOHAN SARANGI VS	// // 0
181	D-WP(C)/7107/2024 WP(C)/3719/2024	STATE OF ODISHA RABINDRA KUMAR DAS VS	BRAJA MOHAN SARANGI VS	// // 0
		SOLE ARBITRATOR, JAGJIBAN RAM H KURULI		//



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182	D-WP(C)/5941/2024 WP(C)/3720/2024	PRABHAT KUMAR MALLICK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
183	D-WP(C)/5304/2024 WP(C)/3721/2024	LOCHAN SABAR VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
184	D-WP(C)/6495/2024 WP(C)/3722/2024	THE NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD), VS STATE OF ODISHA	<del>HRISA</del> PRASAD TRIPATHY VS	// 0 //
185	D-WP(C)/5622/2024 WP(C)/3723/2024	JADUMANI CHHATRIA VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
186	D-WP(C)/5303/2024 WP(C)/3724/2024	RAJANIKANTA MAHANANDA VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
187	D-WP(C)/5490/2024 WP(C)/3725/2024	GITANJALI SAHOO VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
188	D-WP(C)/6715/2024 WP(C)/3726/2024	M/S. OLIVINE INTERNATIONAL, KOLKATA VS THE DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
189	D-WP(C)/5450/2024 WP(C)/3727/2024	M/S NM LOK KALYAN TRUST VS COMMISSIONER OF INCOME TAX DEPT.	KSHIROD KUMAR SAHOO VS	// 0 //
190	D-WP(C)/4974/2024 WP(C)/3728/2024	JAGANNATH RAUTO VS BERHAMPUR DEVELOPMENT AUTHORITY, (BeDA)	PRONoy MOHANTY VS	// 0 //
191	D-WP(C)/6988/2024 WP(C)/3729/2024	HEMASAGAR KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
192	D-WP(C)/5432/2024 WP(C)/3730/2024	SANTOSH PEREI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
193	D-WP(C)/6470/2024	NIRMAL SATAPATHY	RAJIB RATH	//

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	WP(C)/3731/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/6942/2024 WP(C)/3732/2024	MANASA RANJAN MOHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
195	D-WP(C)/5415/2024 WP(C)/3733/2024	NARAYAN BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHA VS	// 0 //
196	D-WP(C)/7109/2024 WP(C)/3734/2024	SKD ASSOCIATES, CUTTACK VS SOLE ARBITRATOR, M.L. DENIS	BRAJA MOHAN SARANGI VS	// 0 //
197	D-WP(C)/6467/2024 WP(C)/3735/2024	M/S NECON ELECTRICAL AND ELECTRONICS, BBSR VS DY. DIRECTOR CUM AO, EMPLOYEES STATE INSURANCE CORP., BBSR	ASHOK KUMAR SARANGI VS	// 0 //
198	D-WP(C)/7296/2024 WP(C)/3736/2024	GOPINATH BISWAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
199	D-WP(C)/6532/2024 WP(C)/3737/2024	NARAYAN BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
200	D-WP(C)/6899/2024 WP(C)/3738/2024	SATYABRATA BARIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
201	D-WP(C)/6538/2024 WP(C)/3739/2024	AKSHYA KUMAR PALEI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
202	D-WP(C)/7108/2024 WP(C)/3740/2024	RENUBALA PASAYAT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
203	D-WP(C)/7101/2024 WP(C)/3741/2024	DR. SABITA ACHARYA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
204	D-WP(C)/6400/2024 WP(C)/3742/2024	MADHABA CHANDRA JENA VS	BIBEKANANDA MAHAPATRA VS	// 0

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205	D-WP(C)/3241/2024 WP(C)/3743/2024	STATE OF ODISHA BHAGABATI DAS VS	RANJIT MOHANTY VS	// // 0
206	D-WP(C)/7126/2024 WP(C)/3744/2024	STATE OF ODISHA SHANTILATA MOHAPATRA VS	AMIT PRASAD BOSE VS	// // 0
207	D-WP(C)/6398/2024 WP(C)/3745/2024	STATE OF ODISHA PURNA CHANDRA BEHERA VS	BIBEKANANDA MAHAPATRA VS	// // 0
208	D-WP(C)/4175/2024 WP(C)/3746/2024	STATE OF ODISHA TRITHANANDA MOHANTY VS	NITYANANDA BEHURIA VS	// // 0
209	D-WP(C)/7120/2024 WP(C)/3747/2024	STATE OF ODISHA RAJESH KUMAR MOHANTY VS	AMIT PRASAD BOSE VS	// // 0
210	D-WP(C)/5289/2024 WP(C)/3748/2024	STATE OF ODISHA HARIHAR PARIDA VS	PITAMBAR PANDA VS	// // 0
211	D-WP(C)/4501/2024 WP(C)/3749/2024	STATE OF ODISHA GOVINDA KALO VS	RABINDRA NATH PRUSTY VS	// // 0
212	D-WP(C)/5471/2024 WP(C)/3750/2024	STATE OF ODISHA BIJAYA KUMAR MAHAPATRA VS	PRASANTA KUMAR DAS VS	// // 0
213	D-WP(C)/6945/2024 WP(C)/3751/2024	THE COLLECTOR CUM D.M, KANDHAMAL NETAJI COLLEGE OF NURSING, BBSR VS	SAMEER KUMAR DAS VS	// // 0
214	D-WP(C)/6754/2024 WP(C)/3752/2024	STATE OF ODISHA SUSANTA KUMAR SATAPATHY VS	TANMAY MISHRA VS	// // 0
215	D-WP(C)/6656/2024 WP(C)/3753/2024	STATE OF ODISHA AMIT DIXIT VS	SESHADEV DASH VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/7020/2024 WP(C)/3754/2024	BIBEKANANDA SOREN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
217	D-WP(C)/7167/2024 WP(C)/3755/2024	DAYANIDHI MISHRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
218	D-WP(C)/6985/2024 WP(C)/3756/2024	SURESH CHANDRA BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
219	D-WP(C)/7455/2024 WP(C)/3757/2024	ROJALIN MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY,S DAS,D MOHAPATRA VS	// 0 //
220	D-WP(C)/5920/2024 WP(C)/3758/2024	SAUMENDRA KUMAR MISHRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
221	D-WP(C)/6982/2024 WP(C)/3759/2024	RAMANI RANJAN RANA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
222	D-WP(C)/7454/2024 WP(C)/3760/2024	RANJITA PANI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
223	D-WP(C)/7444/2024 WP(C)/3761/2024	SK. MOHAMMED AHMMED VS STATE OF ODISHA	K.M.H. NIAMATI VS	// 0 //
224	D-WP(C)/7457/2024 WP(C)/3762/2024	AMBIKA PRASAD KHADENGA MAHAPATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
225	D-WP(C)/7282/2024 WP(C)/3763/2024	PRATAP SHANKAR MISHRA VS TAHASILDAR, KENDRAPARA	SOUMYAJYOTI BISWAL VS	// 0 //
226	D-WP(C)/7344/2024 WP(C)/3764/2024	ARJUN SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
227	D-WP(C)/7214/2024	MUKESH KUMAR BAITHARU	SANJIB MOHANTY	//

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	WP(C)/3765/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6979/2024 WP(C)/3766/2024	KULAMANI SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
229	D-WP(C)/7606/2024 WP(C)/3767/2024	NANDITA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
230	D-WP(C)/7361/2024 WP(C)/3768/2024	HIMANSU PRASAD SAHU VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
231	D-WP(C)/6876/2024 WP(C)/3769/2024	SUSHREETA BARICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
232	D-WP(C)/5433/2024 WP(C)/3770/2024	SAGARIKA DAS VS GOPAL CHANDRA BEHERA	SOUMYA RANJAN DAS VS	// 0 //
233	D-WP(C)/6623/2024 WP(C)/3771/2024	M/S. M S INFRAENGINEERS PVT. LTD. CUTTACK VS GENERAL MANAGER (TECH.) AND PROJECT DIRECTOR, NHAI, DHENKANAL	KANANBALA ROY CHOUDHURY VS	// 0 //
234	D-WP(C)/7466/2024 WP(C)/3772/2024	SATYANANDA BARIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
235	D-WP(C)/7358/2024 WP(C)/3773/2024	RAMESH CHANDRA SATNAMMI VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
236	D-WP(C)/6321/2024 WP(C)/3774/2024	SASMITA MUDULI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
237	D-WP(C)/5660/2024 WP(C)/3775/2024	RAJENDRA KUMAR PANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
238	D-WP(C)/230/2024 WP(C)/3776/2024	GAYADHAR DAS VS	LAXMIKANTA MOHANTY VS	// 0

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239	D-WP(C)/6634/2024 WP(C)/3777/2024	STATE OF ORISSA PRAMOD KUMAR JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// // 0 //
240	D-WP(C)/6756/2024 WP(C)/3778/2024	PRAVAKAR CHAMPATI VS STATE OF ODISHA	NARESH CHANDRA SAHOO VS	// 0 //
241	D-WP(C)/6120/2024 WP(C)/3779/2024	SANTOSH KUMAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
242	D-WP(C)/7530/2024 WP(C)/3780/2024	M/S. NEHA POWER SOLUTION, CUTTACK VS AUTHORIZED OFFICER, INDIAN BANK, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
243	D-WP(C)/7363/2024 WP(C)/3781/2024	SOUDAMINI MISHRA VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
244	D-WP(C)/7608/2024 WP(C)/3782/2024	SRINIBASH PRADHAN VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
245	D-WP(C)/7633/2024 WP(C)/3783/2024	SK. MAIRAJ VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
246	D-WP(C)/7354/2024 WP(C)/3784/2024	SANAKA MAHANANDA VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
247	D-WP(C)/7628/2024 WP(C)/3785/2024	SUMITRA PARIDA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
248	D-WP(C)/7285/2024 WP(C)/3786/2024	SANJAYA KUMAR SAMANTARA VS STATE OF ODISHA	SATYA MOHANTY VS	// 0 //
249	D-WP(C)/7405/2024 WP(C)/3787/2024	RADHAMOHAN CHHATRIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //

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250	D-WP(C)/3156/2024 WP(C)/3788/2024	GYAN CHAND BHUYAN VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
251	D-WP(C)/7326/2024 WP(C)/3789/2024	SUNIL KUMAR PARIDA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
252	D-WP(C)/7490/2024 WP(C)/3790/2024	ARUNDHATI DAS BHATTAMISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
253	D-WP(C)/7500/2024 WP(C)/3791/2024	MADHAB CHANDRA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
254	D-WP(C)/7492/2024 WP(C)/3792/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
255	D-WP(C)/7161/2024 WP(C)/3793/2024	GITANJALI MANDAL VS CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// 0 //
256	D-WP(C)/6363/2024 WP(C)/3794/2024	NAMITA BISWAL VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
257	D-WP(C)/7498/2024 WP(C)/3795/2024	JANMEJAY SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
258	D-WP(C)/7417/2024 WP(C)/3796/2024	NABA KISHORE MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
259	D-WP(C)/7441/2024 WP(C)/3797/2024	NILAKANTHA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
260	D-WP(C)/7422/2024 WP(C)/3798/2024	HIRALAL PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
261	D-WP(C)/6879/2024	PRASANT SENAPATI	LAXMIKANTA MOHANTY	//

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	WP(C)/3799/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7398/2024 WP(C)/3800/2024	THANKAPPAN SUNNY VS PRESIDING OFFICER, DRT, CUTTACK	BAURI BANDHU CHAMPATIRAY VS	// 0 //
263	D-WP(C)/6987/2024 WP(C)/3801/2024	SANATRAM BHOI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
264	D-WP(C)/6986/2024 WP(C)/3802/2024	ASHOK KUMAR SETH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
265	D-WP(C)/6981/2024 WP(C)/3803/2024	ARJUN PATEL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
266	D-WP(C)/5939/2024 WP(C)/3804/2024	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
267	D-WP(C)/7603/2024 WP(C)/3805/2024	ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	SATABDI SAMANTRAY VS	// 0 //
268	D-WP(C)/7611/2024 WP(C)/3806/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SATABDI SAMANTRAY VS	// 0 //
269	D-WP(C)/6507/2024 WP(C)/3807/2024	MANU SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
270	D-WP(C)/7584/2024 WP(C)/3808/2024	SWARUP NANDA TARAI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
271	D-WP(C)/6717/2024 WP(C)/3809/2024	APARNA NAYAK VS ZONAL MANAGER, INDIAN BANK, BERHAMPUR	JAYANT KUMAR RATH VS	// 0 //
272	D-WP(C)/6496/2024 WP(C)/3810/2024	M/S RAHUL KHANDELWAL, KHURDA VS	MADHAB LAL AGRAWAL VS	// 0



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273	D-WP(C)/7207/2024 WP(C)/3811/2024	CHIEF COMMNR OF CT AND GST, CUTTACK PRAHALLAD BARIK VS STATE OF ODISHA	ASHUTOS DASH VS	// // ()
274	D-WP(C)/7607/2024 WP(C)/3812/2024	SUBHRAJIT SAHOO VS STATE OF ODISHA	SATABDI SAMANTRAY VS	// // ()
275	D-WP(C)/7580/2024 WP(C)/3813/2024	SANKET PRAHARAJ VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // ()
276	D-ABLAPL/3980/2024 ABLAPL/1793/2024	PRAKASH CHANDRA ROUSTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /226 /2023 () //
277	D-ABLAPL/4078/2024 ABLAPL/1794/2024	DEBENDRA KANDI VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	KALIAPANI /74 /2011 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000959/2011
278	D-ABLAPL/4103/2024 ABLAPL/1795/2024	LUCKY @ SRITAM SAHOO VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	ANGUL SADAR PS /532 /2021 () //
279	D-ABLAPL/4445/2024 ABLAPL/1796/2024	GOBINDA @ LALIT RANJAN SARANGI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /11 /2024 () //
280	D-ABLAPL/4299/2024 ABLAPL/1797/2024	GAYATRI MISHRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALIAPANDA /98 /2023 () //
281	D-ABLAPL/4350/2024 ABLAPL/1798/2024	BASANTI PRADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL SADAR PS /687 /2021 () //
282	D-ABLAPL/4585/2024 ABLAPL/1799/2024	DAMBARUDHAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /55 /2024 () //
283	D-ABLAPL/4657/2024 ABLAPL/1800/2024	ADITYA CHOUBEY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KHANDAGIRI P.S. /60 /2024 () //

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284	D-ABLAPL/4704/2024 ABLAPL/1801/2024	SK. OIN KADRI @ SK KALO VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /463 /2023 () //
285	D-ABLAPL/4692/2024 ABLAPL/1802/2024	JHUNA BEHERA @ PRAMOD BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /68 /2024 () //
286	D-ABLAPL/4697/2024 ABLAPL/1803/2024	SAKTI RANJAN BISWAL @ JAGA VS STATE OF ODISHA	PURNA CHANDRA DAS VS	JODAPADAR /65 /2023 () //
287	D-ABLAPL/4705/2024 ABLAPL/1804/2024	SAMPAD KUMAR SWAIN VS STATE OF ODISHA	SARADA PRASAD DASH VS	BADAGODA P.S. /113 /2021 () //
288	D-ABLAPL/4739/2024 ABLAPL/1805/2024	SAYED INTIKAB ALAM VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 () //
289	D-ABLAPL/4715/2024 ABLAPL/1806/2024	RABINDRA BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /4 /2024 () //
290	D-ABLAPL/4740/2024 ABLAPL/1807/2024	ALOK SWAIN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	KHANDAPARA /33 /2024 () //
291	D-ABLAPL/4716/2024 ABLAPL/1808/2024	PRAMOD @ PRAMOD KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /543 /2023 () //
292	D-ABLAPL/4749/2024 ABLAPL/1809/2024	AUSH SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH SADAR /43 /2024 () //
293	D-ABLAPL/4752/2024 ABLAPL/1810/2024	SEBARAM TANDI @ SHIBA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	SOHELLA /244 /2023 () //
294	D-ABLAPL/4819/2024 ABLAPL/1811/2024	KABITA DAS @ BABITA DAS VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	ABHAYACHANDPUR /408 /2022 () //
295	D-ABLAPL/4720/2024	NILAMADHABA KUNDU	MD. GOLAM MADANI	DHAMNAGAR /60 /2024

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	ABLAPL/1812/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/4796/2024 ABLAPL/1813/2024	PRANATI ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /131 /2024 () //
297	D-ABLAPL/4837/2024 ABLAPL/1814/2024	HEMANTA BEHERA @ HEMANTA KUMAR BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BALIKUDA /63 /2004 () //
298	D-ABLAPL/4724/2024 ABLAPL/1815/2024	RAMESH CHANDRA MAHANA VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(C)CC/0001044/2023
299	D-ABLAPL/4731/2024 ABLAPL/1816/2024	SUDARSHAN MODAK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BANKI /32 /2024 () //
300	D-ABLAPL/3624/2024 ABLAPL/1817/2024	DILLIP KUJUR VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	RAGHUNATHPALI /87 /2024 () //
301	D-ABLAPL/4808/2024 ABLAPL/1818/2024	SIBA PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	DASPALLA /35 /2019 () //
302	D-ABLAPL/3626/2024 ABLAPL/1819/2024	RANJAN KUMAR MUDULI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /34 /2024 () //
303	D-ABLAPL/4702/2024 ABLAPL/1820/2024	KAILASH BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /82 /2024 () //
304	D-ABLAPL/4839/2024 ABLAPL/1821/2024	DILIP KUMAR SAHU VS STATE OF ODISHA	ADITI HOTA VS	/ /0 J.M.F.C.,ANGUL(Anugul ) ICC/0000154/2019
305	D-ABLAPL/4080/2024 ABLAPL/1822/2024	UJALA PARIDA @ BHAJAN PARIDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	JATNI P.S. /16 /2024 () //
306	D-ABLAPL/4818/2024 ABLAPL/1823/2024	BIKU @ KEDAR NAIK VS	RAJALAXMI BISWAL VS	SAMAL /186 /2023 ()

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307	D-ABLAPL/4863/2024 ABLAPL/1824/2024	STATE OF ODISHA SAROJ SETHI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// DHAMNAGAR /34 /2024 () //
308	D-ABLAPL/4867/2024 ABLAPL/1825/2024	MANISH KUMAR YADAV VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /91 /2024 () //
309	D-ABLAPL/4887/2024 ABLAPL/1826/2024	SANJAYA MOHANTY @ SANJAY KUMAR MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000132/2023
310	D-ABLAPL/4872/2024 ABLAPL/1827/2024	BALARAM MALIK VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	AUL /73 /2024 () //
311	D-ABLAPL/4812/2024 ABLAPL/1828/2024	LUKESH KUMAR SAHU @ LUKESH SAHU VS STATE OF ODISHA	JASHOBANTA DASH VS	KATARBAGA /26 /2024 () //
312	D-ABLAPL/4312/2024 ABLAPL/1829/2024	PRAMOD KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI RURAL PS /55 /2024 () //
313	D-ABLAPL/4891/2024 ABLAPL/1830/2024	SANJAYA MOHANTY @ SANJAY KUMAR MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000243/2023
314	D-ABLAPL/4355/2024 ABLAPL/1831/2024	JAYANTA DEHURY VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /229 /2022 () //
315	D-ABLAPL/4858/2024 ABLAPL/1832/2024	JAGA GOUDA @ JAGANATH GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /1128 /2023 () //
316	D-ABLAPL/4365/2024 ABLAPL/1833/2024	SANTOSH KUMAR MISHRA @ GOPAL MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALIAPANDA /98 /2023 () //
317	D-ABLAPL/4897/2024 ABLAPL/1834/2024	GOBARDHANA SAHOO VS UNION OF INDIA (RAILWAY)	DEEPAK RANJAN PARIDA VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) 2(C)CC/0000004/2024

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318	D-ABLAPL/4925/2024 ABLAPL/1835/2024	NIKHILA MOHAN SARANGI @ NIKHILA SARANGI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /41 /2024 () //
319	D-ABLAPL/4926/2024 ABLAPL/1836/2024	RABINDRA KU. MALLIK@ LIPU MALLIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	GOPALPUR /15 /2024 () //
320	D-ABLAPL/4930/2024 ABLAPL/1837/2024	GUNDICHA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /98 /2023 () //
321	D-ABLAPL/4933/2024 ABLAPL/1838/2024	ABHISHEK MAJHI@ RAJA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /18 /2023 () //
322	D-ABLAPL/3734/2024 ABLAPL/1839/2024	CHAGULU MALIK VS STATE OF ODISHA	MADAN MOHAN DAS VS	BASUDEVPUR /69 /2024 () //
323	D-ABLAPL/4936/2024 ABLAPL/1840/2024	BIKASH PALEI@ MIKALI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /22 /2024 () //
324	D-ABLAPL/4944/2024 ABLAPL/1841/2024	ANIL KUMAR CHHOTARAY VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	//0 () //
325	D-ABLAPL/3908/2024 ABLAPL/1842/2024	AMISH SAHU VS STATE OF ODISHA	AMIT BISWAL VS	TARBHA /18 /2024 () //
326	D-ABLAPL/4354/2024 ABLAPL/1843/2024	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BISWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
327	D-ABLAPL/3916/2024 ABLAPL/1844/2024	JITU ROUT @ JITENDRA KUMAR ROUT VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	TIGIRIA /197 /2023 () //
328	D-ABLAPL/4372/2024 ABLAPL/1845/2024	SOUMENDRA KUMAR SAHOO VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BRAMHA BARADA /24 /2024 () //
329	D-ABLAPL/4162/2024	CHANDAN KUMAR DAS	JAYANTA KUMAR MAJHI	SINGLA /25 /2024

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	ABLAPL/1846/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4593/2024 ABLAPL/1847/2024	RAHUL AGRAWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNAKATAK /78 /2021 () //
331	D-ABLAPL/4945/2024 ABLAPL/1848/2024	SINU @ RUDRA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /398 /2023 () //
332	D-ABLAPL/4164/2024 ABLAPL/1849/2024	BIKASH NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /23 /2024 () //
333	D-ABLAPL/4327/2024 ABLAPL/1850/2024	BABULA BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TELKOI /26 /2024 () //
334	D-ABLAPL/3319/2024 ABLAPL/1851/2024	NARENDRA DAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BASTA /95 /2023 () //
335	D-ABLAPL/4163/2024 ABLAPL/1852/2024	KALI CHARAN @ HAREKRUSHNA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /18 /2024 () //
336	D-ABLAPL/5002/2024 ABLAPL/1853/2024	RAJESH BAGH @ BAG VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	KORAPUT TOWN /7 /2024 () //